

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 271 OF 2015 &
IA NO. 438 OF 2015**

Dated: 27th October, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**Karnataka Power Transmission Corporation Ltd. & Anr. Appellant(s)
Vs.
M/s Soham Phalguni Renewable Energy Pvt. Ltd. & Anr. Respondent(s)**

Counsel for the Appellant(s) : Ms. Shrishti Govil

Counsel for the Respondent(s) : Mr. Savyasachi Sahai
for Ms. Anupama Bardoloi for R-1

ORDER

Learned counsel for the appellant states that she is filing rejoinder today in the registry. She may file the same after serving copy on the other side.

List the matter for hearing on 07.02.2016.

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/vt